Declaration of Assets and Liabilities

Year.2023-24

I CHHOTAN PRASAD, /SON of, LT.KAPILDEV SINGH Aged 52. years, belonging to. BIHAR VIDHAN SABHA service and presently working as a DRIVER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (WIFE)	Dependant- 1 Name (SON)	Dependant- 2 Name (SON)	Dependant- 3 Etc. Name (DAUGHTER)
(i)	Cash	Rs.25,000/-	RANI DEVI	SHIVAM KUMAR	SOURABH KUMAR	SONALI ROY
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I. SECTT. PATNA Rs- 35,000/-	20,000/-	5,000/-	2,000/-	2000/-
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY Rs- 23,429/- YEARLY SBI Rs-11,000/- YEARLY	LIC Rs-16736 YEARLY	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MOTOR CYCLE-1 CAR-1	NIL	NIL	NIL	NIL
		Tabulat see franchis seed on				
(vi)	Jewellery (give details of weight and value)	GOLD-25 GM	GOLD-50gm SILVER- 300gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have

Sr. No.		Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions (2) and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI LOAN	7,00,000/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government	NIL	NIL	

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	transport (including aircraft and helicopters)		
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- BMDPP7829J	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. Gender

PTS/BLA-1099

(M/F)

M

Date of Birth

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0 1 7

(DD/MM/YYYY)

Class/Group

(A/B/C)

Cadre

DRIVER

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

Place: PATNA

VAISHALI (BIHAR)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature... Eliz. J. A. A. J. G.

Name of Employee: CHHOTAN PRASAD

Designation: DRIVER

Date: 08/02/2024 Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.